

(c) whether it is also a fact that despite several representations by the residents of Lodi Colony, to the NDMC authorities, no remedial measures have been taken to solve this problem;

(d) what are the causes of the supply of muddy water full of insects; and

(e) whether Government have taken any immediate action in this regard?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARAIN
SINGH): (a) The NDMC have stated
that there were some complaints of
supply of muddy water. There was one
complaint regarding insects but no in-
sects were found in the samples subse-
quently collected by them on two or
three occasions.

The Delhi Water Supply and Sewage
Disposal Undertaking also received
complaints regarding supply of muddy
water in the beginning of June, 1982.

(b) The NDMC have stated that no
such cases were reported to them.

(c) The NDMC have reported that on
receipt of complaints of muddy water
immediate action was taken by the
NDMC to supply clear water by scour-
ing and flushing the lines.

(d) The NDMC have reported that
complaints of supply of muddy water
were due to shifting of water lines
along Lodhi Road and commissioning
of new underground tank at Lodhi
Road.

(e) Both the NDMC and DWS and
SDU took immediate action to supply
clear water by flushing and scouring
the lines.

Inadequate Water Supply

575. SHRI TARIQ ANWAR: Will the
Minister of WORKS AND HOUSING
be pleased to state:

(a) whether it is a fact that water
supply is utterly inadequate in the

Shalimar Bagh, DDA Colony, Pashim-
puri, Punjabi Bagh, Shaimar Village
etc. and other North Delhi Colonies;
and

(b) whether Government have taken
any step to ease out the problem of
drinking water in these colonies?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARAIN
SINGH): (a) No, Sir.

(b) Does not arise.

Non-allotment of Houses to Applicants Registered Under M.I.G. Scheme in 1975

576. SHRI TARIQ ANWAR: Will the
Minister of WORKS AND HOUSING
be pleased to state:

(a) whether it is a fact that DDA
has neither allotted houses nor refun-
ded money to the applicants registered
under the M. I. G. scheme in 1975;

(b) what are the details of such ap-
plicants; and

(c) reasons why DDA is not allotting
the houses to these applicants as per
its statement issued at the time of
calling of the applications?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARAIN
SINGH): (a) The DDA has reported
that no registration scheme for allot-
ment of M.I.G. flats was opened during
the year 1975.

(b) and (c) Do not arise.

Impact of Unseasonal Rains on Price Situation of Wheat in Wholesale Market

577. SHRI RAM SWAROOP RAM:

SHRI M. RAM GOPAL REDDY:

Will the Minister of AGRICULTURE
be pleased to state:

(a) whether it is a fact that due to
the unseasonal rains in the beginning
of May 1982 in the Northern States
wheat crop was extensively damaged,
and as a result thereof the price of

wheat in the wholesale markets has shot up and people are experiencing shortages of wheat in the markets; and

(b) if so, steps being taken to control the price of wheat and make adequate arrangement for its availability to the consumers?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) The wheat crop in certain parts of the Northern States was damaged to some extent by the unseasonal rains in the first fortnight of May, 1982. In the case of common varieties of wheat, there has not been any significant rise in prices.

(b) The Government is keeping a close and constant watch on the course of prices. As usual, the allotments of foodgrains to the various States are made on a month-to-month basis considering various relevant factors including relative needs of various States, market availability and prices, etc.

Extinction of rare species of Wild life

578. SHRI MADHAVRAO SCINDIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that at least three rare Indian species of wild life namely (i) the Indian Cheetah, (ii) the pink headed Duck and (iii) the Jordon Courser have already become extinct and several other rare wild life species are gravely endangered;

(b) if so, what are the main reasons therefor; and

(c) what are the latest census figures in respect of each of the species, notified as rare?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) and (b) No report on the occurrence of the Indian Cheetah, the Pink headed Duck and the Jerdon's Courser have

been recorded in the recent past. These species are believed to be extinct in India. The main reasons for the decline in the population of wildlife species are on account of habitat destruction and hunting and trapping for trade and commerce.

(c) The population figures of some of the endangered species of Indian wildlife are as follows:—

(i) Indian Lion	205
(ii) Tiger	3915
(iii) Indian Rhinoceros	12 (App.)
(iv) Brow Antlered Deer	50

Policy regarding development and utilisation of water Resources

579. SHRI MADHAVRAO SCINDIA: Will the Minister of IRRIGATION be pleased to state.

(a) whether, as reported in the *Indian Express* dated June, 1982, a national water supply is being evolved to ensure optimum development and utilisation of the country's water resources; and

(b) if, the latest position in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b). The Government is aware of the statement made by Minister of Irrigation regarding the National Water Policy as reported in the *Indian Express* dated 9th June, 1982.

Under the Constitution, 'water' is a State subject and State Governments prepare and execute water resources development project. Regarding sharing of water of inter-state rivers in the past, there have been some disputes. Most of them have been settled either through negotiations or by arbitration of tribunals etc. in order to ensure optimum development of water resources in the